

(37)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/390/ (IB)/2017
NAME OF THE PETITIONER(S) : SOUTHERN ELECTRIC CORPORATION
NAME OF THE RESPONDENT(S) : SABASH ENGINEERING (CHENNAI) PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. Nandhini For S. S. Ragesh	For Petitioner	R. Nandhini

ORDER

Counsel for petitioner present and stated that counsel for petitioner stated that he has filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. Counsel for petitioner also stated that notice has been sent to the respondent for their presence. Respondent called absent. No representation. Therefore the respondent is proceeded ex parte. Time extended at request for hearing the submissions of the petitioner. Put up on 02.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)